



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|--|
| - FOR ORDERS - | | | | |
| 47 | PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O) | RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS | MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR | MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9) |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 48 | WP(C)/6795/2019 FIXED, WITH OFFICE NOTE, LCR 3 FILES | KRITIBASH HALDER AND ANR. Versus THE UNION OF INDIA AND 7 ORS. | MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 5) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 6) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 7) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 8) | MS. B CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 9) | MR. P. CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 10) | MR I HASSAN | 18-06-2024 | To | 21-06-2024 |
| 11) | MR. R K D CHOUDHURY | 18-06-2024 | To | 19-06-2024 |
| 12) | MR. S F CHISTIE | 18-06-2024 | To | 21-06-2024 |
| 13) | MD. M U AHMED | 18-06-2024 | To | 21-06-2024 |
| 14) | MR N ALAM | 15-06-2024 | To | 21-06-2024 |
| 15) | MR S SARMA | 17-06-2024 | To | 15-07-2024 |
| 16) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |
| 17) | MR S BORTHAKUR | 19-06-2024 | To | 19-06-2024 |

| | | | | |
|-----|---------------|------------|----|------------|
| 18) | MR D K MISHRA | 19-06-2024 | To | 19-06-2024 |
| 19) | MR B PRASAD | 19-06-2024 | To | 19-06-2024 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|--|
| MOTION | | | | |
| 36 | WP(C)/3134/2024 FIXED | M/S ASSAM SUPPLY SYNDICATE Versus UNION OF INDIA AND 2 ORS | MR K AGARWAL MR. G AGARWAL | DY.S.G.I. |
| 37 | WP(C)/3135/2024 FIXED | M/S SANDIP LAL KEDIA AND ANR Versus THE UNION OF INDIA AND 10 ORS | MR. A K DAS MR. A NARZARI | DY.S.G.I. |
| 38 | WP(C)/3139/2024 B/O | KOLIA GUSWAI THAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M U MAHMUD MR S H MAHMUD MS. D BORA MS. B CHETIA | SC, P AND R.D. |
| ADMISSION | | | | |
| 39 | WP(C)/2696/2020 FIXED | NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR S CHAKRABORTY MR. R SARKAR | GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5) |
| 40 | WITH WP(C)/2407/2020 | ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR S CHAKRABORTY MR. R SARKAR | GA, ASSAM |
| 41 | WP(C)/2861/2024 FIXED | A RAMENDRA SINGHA Versus THE STATE OF ASSAM AND 3 ORS | MR. S K SINGHA B KUMAR MR. M K NEOG | GA, ASSAM SC, EXCISE DEPTT. |

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 5) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 6) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 7) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 8) | MS. B CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 9) | MR. P. CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 10) | MR I HASSAN | 18-06-2024 | To | 21-06-2024 |

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| 11) | MR. R K D CHOUDHURY | 18-06-2024 | To | 19-06-2024 |
| 12) | MR. S F CHISTIE | 18-06-2024 | To | 21-06-2024 |
| 13) | MD. M U AHMED | 18-06-2024 | To | 21-06-2024 |
| 14) | MR N ALAM | 15-06-2024 | To | 21-06-2024 |
| 15) | MR S SARMA | 17-06-2024 | To | 15-07-2024 |
| 16) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |
| 17) | MR S BORTHAKUR | 19-06-2024 | To | 19-06-2024 |
| 18) | MR D K MISHRA | 19-06-2024 | To | 19-06-2024 |
| 19) | MR B PRASAD | 19-06-2024 | To | 19-06-2024 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

**ITEM NO. 16 IN THE DAILY CAUSELIST HAS
BEEN WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|--|---|
| MOTION | | | | |
| 18 | WP(C)/8485/2018 FIXED, WITH LCR | ALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS. | MR. S C BISWAS MR. A AWAL MR. N AHMED MS. K L R YANTHAN MR. A.H. MONDAL MR R A AHMED MR. S K M ALOMGIR MS A BORAH | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| ADMISSION | | | | |
| 19 | WP(C)/2757/2017 FIXED, WITH LCR | KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS. | MR.N N KARMAKAR MR.M RAHMAN | GA, ASSAM ASSTT.S.G.I. |
| GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT | | | | |
| 20 | WP(C)/2729/2019 BY SLIP | MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM | SC, SEC. EDU. SC, FINANCE |
| 21 | WITH WP(C)/8148/2018 | NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| 22 | WITH WP(C)/3110/2019 | JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |

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| 23 | WITH WP(C)/7955/2019 | SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 24 | WITH WP(C)/9157/2019 | MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN | GA, ASSAM GA, ASSAM SC, FINANCE |
| 25 | WITH WP(C)/6409/2021 | NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 26 | WITH WP(C)/6945/2021 | HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM SC, FINANCE SC, EDU |
| 27 | WITH WP(C)/6989/2021 | MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. |
| 28 | WITH WP(C)/2225/2022 | KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. SC, FINANCE |
| 29 | WITH WP(C)/6045/2022 | MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR A R BHUYAN MR. W RAHMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT | | | | |
| 30 | WP(C)/7955/2017 BY SLIP | DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL | GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA |
| 31 | WITH WP(C)/141/2018 | SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM | MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN | MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.) |
| 32 | WITH WP(C)/673/2018 | SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K SARMA | SC, ELEM. EDU. |
| 33 | WITH WP(C)/3725/2018 | SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA |
| 34 | WITH WP(C)/6192/2018 | DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH MS. R R BORAH | MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2) |
| 35 | WITH WP(C)/6210/2018 | SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |

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| 36 | WITH WP(C)/6595/2018 | BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | MR. T C CHUTIA SC, SEC. EDU. SC, SEBA |
| 37 | WITH WP(C)/163/2020 | BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM | SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC |
| 38 | WITH WP(C)/1307/2020 | ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. |
| 39 | WITH WP(C)/5504/2020 | BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. T K BHUYAN | GA, ASSAM SC, SEC. EDU. SC, SEBA |
| 40 | WITH WP(C)/759/2021 | SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| <u>GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT</u> | | | | |
| 41 | WP(C)/3481/2018 BY SLIP | AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. K R PATGIRI MR. B GOGOI MS. C DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |
| <u>GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</u> | | | | |
| 42 | WP(C)/5351/2018 BY SLIP | SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| | WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018 | SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 43 | WITH WP(C)/6278/2021 | HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| <u>GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT</u> | | | | |
| 44 | WP(C)/5732/2018 BY SLIP | MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS | SC, SEC. EDU. |
| <u>GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT</u> | | | | |
| 45 | WP(C)/6015/2018 BY SLIP | MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 46 | WITH WP(C)/5825/2023 | UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| <u>GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT</u> | | | | |

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| 47 | WP(C)/6736/2018 BY SLIP | DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA |
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GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT

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| 48 | WP(C)/6756/2018 BY SLIP | HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA |
|----|--|--|--|--|

GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT

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|----|--|--|---|--------------------------|
| 49 | WP(C)/3058/2019 BY SLIP | 9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN | SC, ELEM. EDU SC, SSA |
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WITH

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| 50 | WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
|----|---------------------------------|---|-------------|---------------------|

GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT

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|----|--|---|-------------------------------|--|
| 51 | WP(C)/3297/2019 BY SLIP | ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B P BORAH MR P J DUTTA | SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO |
|----|--|---|-------------------------------|--|

GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT

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|----|--|--|--|---|
| 52 | WP(C)/8497/2019 BY SLIP | NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
|----|--|--|--|---|

GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT

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| 53 | WP(C)/175/2020 BY SLIP | SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | G UDDIN MR. N H LASKAR MS. P A TALUKDAR | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
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GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT

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| 54 | WP(C)/536/2021 BY SLIP | ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
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WITH

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| 55 | WP(C)/3162/2021 | MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, FINANCE |
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WITH

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| 56 | WP(C)/3662/2021 | UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM | SC, ELEM. EDU GA, ASSAM SC, SSA |
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WITH

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| 57 | WP(C)/5416/2021 | FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM | SC, ELEM. EDU SC, FINANCE |
|----|---------------------------------|---|---|------------------------------|

WITH

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| 58 | WP(C)/5593/2021 | SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR J ISLAM | SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE |
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WITH

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|----|---------------------------------|---|-------------------------------|------------------------------|
| 59 | WP(C)/5810/2021 | PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. W RAHMAN | SC, ELEM. EDU SC, FINANCE |
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| 60 | WITH WP(C)/117/2022 | NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R B SAH MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 61 | WITH WP(C)/688/2022 | RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, ELEM. EDU SC, FINANCE |
| 62 | WITH WP(C)/909/2022 | ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU MS. M A TANSU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 63 | WITH WP(C)/1085/2022 | THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR | SC, ELEM. EDU |
| 64 | WITH WP(C)/1396/2022 | MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 65 | WITH WP(C)/1402/2022 | SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 66 | WITH WP(C)/1406/2022 | DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 67 | WITH WP(C)/3544/2022 | SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B K GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 68 | WITH WP(C)/3774/2022 | PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 69 | WITH WP(C)/6380/2022 | KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR | SC, ELEM. EDU GA, ASSAM |

GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT

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|----|--|--|-------------------------------------|---|
| 70 | WP(C)/5040/2021 BY SLIP | DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
|----|--|--|-------------------------------------|---|

GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

| | | | | |
|----|--|---|---|---|
| 71 | WP(C)/5912/2021 BY SLIP | MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 72 | WITH WP(C)/5918/2021 | RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 73 | WITH WP(C)/5952/2021 | RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 74 | WITH WP(C)/5955/2021 | RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |

GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT

| | | | | |
|--|--|--|--|---|
| 75 | WP(C)/6311/2021 BY SLIP | ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MS. K JAIN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 76 | WP(C)/1287/2020 | ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT | | | | |
| 77 | WP(C)/6616/2021 BY SLIP | PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. P J BARMAN | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT | | | | |
| 78 | WP(C)/6973/2021 BY SLIP | ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR B P BORAH MR P J DUTTA | SC, EDU |
| WITH | | | | |
| 79 | WP(C)/5594/2022 | LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR S BORTHAKUR MR. D GOGOI MR H P NEPAL | SC, HIGHER EDU |
| WITH | | | | |
| 80 | WP(C)/3003/2023 | TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. J TALUKDAR MR. S K DAS MR R KARIM | SC, SEC. EDU. SC, FINANCE |
| GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT | | | | |
| 81 | WP(C)/79/2022 BY SLIP | GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT | | | | |
| 82 | WP(C)/1959/2022 BY SLIP | BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT | | | | |
| 83 | WP(C)/2447/2022 BY SLIP | MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 84 | WP(C)/2446/2022 | RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| WITH | | | | |
| 85 | WP(C)/2656/2024 | MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS | MS. L DAS MR. M P SARMA MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| GROUP 22 - CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT | | | | |
| 86 | WP(C)/3810/2022 BY SLIP | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM | SC, HIGHER EDU |
| GROUP 23 - CHALLENGE TO SEC 2(Za) OF THE ACT | | | | |
| 87 | WP(C)/4854/2022 BY SLIP | NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, ELEM. EDU GA, ASSAM SC, SSA |

| | | | | |
|---|--|--|---|--|
| 88 | WITH WP(C)/6548/2019 | NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN | SC, ELEM. EDU GA, ASSAM SC, SSAM |
| GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT | | | | |
| 89 | WP(C)/525/2023 BY SLIP | ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY | SC, SEC. EDU. |
| GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT | | | | |
| 90 | WP(C)/4213/2023 BY SLIP | TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 91 | WITH WP(C)/3038/2023 | RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 92 | WITH WP(C)/3039/2023 | RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 93 | WITH WP(C)/3040/2023 | SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 94 | WITH WP(C)/3045/2023 | SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 95 | WITH WP(C)/3084/2023 | NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 96 | WITH WP(C)/3100/2023 | SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 97 | WITH WP(C)/3414/2023 | BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME | SC, SEC. EDU. SC, FINANCE |
| 98 | WITH WP(C)/3467/2023 | JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |
| 99 | WITH WP(C)/3479/2023 | KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| 100 | WITH WP(C)/3686/2023 | MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. SC, FINANCE |

101 **WITH**
[WP\(C\)/4217/2023](#)

MOHD LUTFOR RAHMAN AND 7 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. M P SARMA
MR A CHAKRABORTY
MS D MAHANTA

SC, SEC. EDU.
SC, FINANCE

GROUP 26 - CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT

102 [WP\(C\)/4431/2023](#)
BY SLIP

BHUPEN CHANDRA SAIKIA AND 25 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR S BORTHAKUR
MS. P BORAH
MS. B M LAHKAR

GA, ASSAM
SC, SEC. EDU.
SC, FINANCE

GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT

103 [WP\(C\)/2444/2024](#)
BY SLIP

ASHOK PEGU AND 48 ORS.
Versus
THE COMMISSIONER AND SECRETARY
AND 3 ORS.

MR A C BORBORA
MRS. R BORBORA
MR. M SMITH
MS. N DEY
MR. U SAIKIA

MR. S DAS SC, HIGHER
EDU for Resp.No.2 &3

MR. D NATH, for Resp. No.
1,

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 5) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
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| 7) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 8) | MS. B CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 9) | MR. P. CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 10) | MR I HASSAN | 18-06-2024 | To | 21-06-2024 |
| 11) | MR. R K D CHOUDHURY | 18-06-2024 | To | 19-06-2024 |
| 12) | MR. S F CHISTIE | 18-06-2024 | To | 21-06-2024 |
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| 16) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |
| 17) | MR S BORTHAKUR | 19-06-2024 | To | 19-06-2024 |
| 18) | MR D K MISHRA | 19-06-2024 | To | 19-06-2024 |
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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|
| - FOR MOTION - | | | |
| 63 WP(C)/2695/2024 FIXED | KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS | MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA | SC, FINANCE AND TAXATION |
| 64 WP(C)/3136/2024 B/O | PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S K SINGH MR. A GANGULY MR. A DHANUKA | GA, ASSAM DY.S.G.I. SC, REVENUE |
| 65 WP(C)/3138/2024 B/O | RAJU MESH Versus THE STATE OF ASSAM AND 6 ORS | MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA | GA, ASSAM SC, G M D A SC, REVENUE |
| - FOR ORDERS - | | | |
| 66 WP(C)/6633/2023 FIXED | PABITRA PRAN SAIKIA Versus UNION BANK OF INDIA AND 2 ORS. | MR. D SARAF | MR. M SHARMA (R1) MR G BORDOLOI (R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) SC, UBI |
| WITH | | | |
| 67 WP(C)/4961/2018 | SUBHASH SINGH Versus UNION BANK OF INDIA AND 3 ORS. | MR. B D DEKA MR. G BORDOLOI | MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. P M TALUKDAR (R2) MR. R BAISHYA (R2) MR. D SARAF (R-2) MR. S S GUPTA (R-2) MR. R RABHA (R1) MS RIMPI DUTTA (R1) |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | |
| 68 WP(C)/5146/2023 FIXED | M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S MITRA MR A K BORO MR S.MITRA | SC, TAXES |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | |

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---------------------|
| ORDERS | | | | |
| 51 | I.A.(Civil)/3312/2023 in MACApp./272/2016 (D/O), B/O in MACApp./272/2016 | THE ORIENTAL INSURANCE COMPANY LTD Versus MRS HAMIDA BEGUM and 5 ORS | MS.R D MOZUMDAR | |
| 52 | I.A.(Civil)/3318/2023 in MACApp./171/2020 (D/O), WITH LCR, B/O in MACApp./171/2020 | ORIENTAL INSURANCE COMPANY LTD Versus SUKURJAN NESSA AND 13 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH | |
| 53 | I.A.(CrI.)/374/2024 B/O in CrI.Pet./335/2024 | MAHMUD HASSAN MAZUMDAR, Versus THE STATE OF ASSAM AND ANR | MR. P K ROYCHOU DHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE | PP, ASSAM |
| | WITH CrI.Pet./335/2024 | MAHMUD HASSAN MAZUMDAR Versus THE STATE OF ASSAM AND ANR | MR. P K ROYCHOU DHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|--|--|---|
| ORDER NO STEPS | | | | |
| 111 | I.A.(Civil)/1547/2023 FIXED, WITH WP(C)/2145/2023 (D/O) in WP(C)/2145/2023 | JASMIN SULTANA Versus THE STATE OF ASSAM AND 6 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY | GA, ASSAM SC, REVENUE |
| ADMISSION | | | | |
| 112 | WP(C)/1486/2018 FIXED | ABDUL AHAD Versus THE STATE OF ASSAM AND 4 ORS. | MR. JUNM LASKAR MS. A AHMED | MS. A VERMA (SC, FINANCE DEPT.) MR. S S ROY (SC,P&RD) GA, ASSAM |
| 113 | WP(C)/483/2022 FIXED | ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | SC, PWD |
| ORDERS | | | | |
| 114 | WP(C)/291/2023 B/O | RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS | MR. A H M R CHOUDHURY | GA, ASSAM |
| 115 | WP(C)/6932/2023 B/O | AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. U SAIKIA MR. Z ISLAM | GA, ASSAM MRS. K BARPUZARI (R4) MR. A CHAMUAH (R4) MR. J KALITA (R4) |
| 116 | Cont.Cas(C)/82/2024 FIXED | JHALAK CHETRY AND 2 ORS. Versus AJAY KUMAR BHALLA AND ANR | MR. P J SAIKIA MS D DUTTA | |
| 117 | I.A.(Civil)/1692/2024 FIXED in WP(C)/7453/2023 WITH WP(C)/7453/2023 | GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | GA, ASSAM |
| | WITH I.A.(Civil)/1877/2024 in WP(C)/7453/2023 | GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | GA, ASSAM |
| 118 | I.A.(Civil)/1705/2024 FIXED in WP(C)/7300/2023 | BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E | MR. A CHETRY MR. A CHETRY | GA, ASSAM SC, AG SC, FINANCE |

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|---|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | |
| 55 WP(C)/6909/2015 AT 2:00 PM | M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS | MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM | C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 5) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 6) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 7) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 8) | MS. B CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 9) | MR. P. CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
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| 16) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |
| 17) | MR S BORTHAKUR | 19-06-2024 | To | 19-06-2024 |
| 18) | MR D K MISHRA | 19-06-2024 | To | 19-06-2024 |
| 19) | MR B PRASAD | 19-06-2024 | To | 19-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,19th June 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---|-----------------------------|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 4 | WP(C)/893/2011 | JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS | MR. P P DAS MR. B K DAS MR H P GUWALA | SC, A S E B |
| 5 | WP(C)/1732/2020 AT 10:30 AM | INDIAN OIL CORPORATION LTD. (MARKETING DIVISION), Versus THE STATE OF ASSAM AND 3 ORS. | DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA | SC, FINANCE AND TAXATION |
| 6 | WITH WP(C)/1708/2020 | INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS. | DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA | SC, FINANCE AND TAXATION |
| 7 | WITH WP(C)/1729/2020 | INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS. | DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA | SC, FINANCE AND TAXATION |
| 8 | WITH WP(C)/1733/2020 | INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS. | DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA | SC, FINANCE AND TAXATION |
| 9 | WP(C)/5398/2021 | GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS | DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA | SC, GST |
| 10 | WITH WP(C)/7336/2021 | GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS | DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA | SC, GST MR. S C KEYAL |

| | | | | |
|----|--|---|---|---------|
| 11 | WITH WP(C)/780/2022 | GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS | DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA | SC, GST |
| 12 | WITH WP(C)/5358/2022 | GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS | DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI | SC, GST |

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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| | | | | |
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| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
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[For Wednesday,19th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|---|---|--|--|
| MOTION (BA) | | | | |
| 42 | Bail Appln./1772/2024 B/O | KARTIK DUGAR @ KARTIC DUGAR Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR | PP, ASSAM |
| ADMISSION | | | | |
| 43 | Crl.Rev.P./526/2023 FIXED | KESHABANANDA BORAH Versus SAYANIKA DEKA AND ANR | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB | MR D TALUKDAR (r-1) MR P CHOUDHURY (r-1) MS P SAIKIA (r-1) PP, ASSAM |
| BAIL HEARING | | | | |
| 44 | AB/4098/2023 FIXED | RAJARSHI TARAT Versus THE STATE OF ASSAM | MR. S BORA MR. D P MANDAL MR A.THAKURIA | PP, ASSAM |
| 45 | AB/856/2024 FIXED | ANSER ALI @ AMSER ALI AND 3 ORS. Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM |
| 46 | AB/1536/2024 FIXED | BISHNU TALUKDAR Versus THE STATE OF ASSAM | MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH | PP, ASSAM |
| ORDERS | | | | |
| 47 | I.A.(Crl.)/501/2024 WITH OFFICE NOTE, FIXED in AB/3742/2023 | REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM | MR. J A AHMED | PP, ASSAM |
| | WITH AB/3742/2023 | REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM | MR. J A AHMED | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|---|----------------------------|
| MOTION | | | | |
| 54 | Crl.Rev.P./232/2024 B/O | LONGBI TISSO AND 3 ORS Versus THE STATE OF ASSAM | MR M BARMAN | PP, ASSAM |
| 55 | Crl.Pet./678/2024 FIXED | PRADIP SINHA Versus THE STATE OF ASSAM | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 56 | Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ABRAR @ ABRAM Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR A AHMED | PP, ASSAM |
| BAIL HEARING | | | | |
| 57 | AB/1303/2024 WITH OFFICE NOTE, FIXED | RASHIDUL ISLAM @ RAKIBUL HAQUE Versus THE STATE OF ASSAM AND ANR. | MR S A BARBHUYAN T A LASKAR MR. D K AGARWALA | MS M DAS(R-2) PP, ASSAM |
| 58 | AB/1313/2024 WITH OFFICE NOTE, FIXED | MD. KABIR ALI @ SELIM AKHTAR Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|---|--|---|---|
| <u>TO BE SPOKEN TO</u> | | | | |
| 54 | Crl.A./282/2022 (AT 10:30 AM) | RAJU DEY Versus GOURI DIRIAL | MR U DAS MR. S SAIKIA MS L R DEY MS S BORO | MR D SAIKIA MR. B K DAS MD R ISLAM |
| <u>MOTION (BA)</u> | | | | |
| 55 | Bail Appln./1500/2024 WITH OFFICE NOTE, FIXED | SOLOMON AND ANR. Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 56 | Bail Appln./1556/2024 (AT 2:00 PM), WITH OFFICE NOTE, FIXED | MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM | MR. T K BHUYAN MR A ALI MS. M KHATUN | MR. M ALI (INFORMANT) MR J. ISLAM (INFORMANT) PP, ASSAM |
| | WITH I.A.(Crl.)/563/2024 in Bail Appln./1556/2024 | MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM, | MS. M KHATUN | PP, ASSAM |
| 57 | AB/1300/2024 WITH OFFICE NOTE | KURBAN ALI AND 3 ORS. Versus THE STATE OF ASSAM | MR. T K BHUYAN MR A ALI MS. M KHATUN | MR. M ALI(R-INFORMANT) MR J. ISLAM(R-INFORMANT) PP, ASSAM |
| | WITH I.A.(Crl.)/562/2024 in AB/1300/2024 | KURBAN ALI AND ANR Versus THE STATE OF ASSAM | MS. M KHATUN | |
| <u>BAIL HEARING</u> | | | | |
| 58 | AB/1009/2024 FIXED | ABDUL SALAM ALI Versus THE STATE OF ASSAM | MR. K SINGHA MR S DUTTA M DEVI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|--|---|--|--|
| TOP OF THE LIST | | | | |
| 61 | WP(C)/6148/2012 FIXED | JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR. | MR.K M HALOI MS.G MAHANTA | GA, ASSAM |
| 62 | WITH WP(C)/1076/2015 | MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS | MR.K M HALOI MR.A K DEKA | MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM |
| MOTION | | | | |
| 63 | WP(C)/2486/2024 FIXED | ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H) | MR. B PURKAYASTHA DIKSHITA DEKA | SC, SEC. EDU. |
| 64 | WP(C)/2884/2024 FIXED | KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS | MR. S P SHARMA | SC, HIGHER EDU |
| 65 | WITH WP(C)/1941/2024 | THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR | SC, HIGHER EDU |
| | WITH I.A.(Civil)/1811/2024 in WP(C)/1941/2024 | DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 3 ORS | MR. S P SHARMA | SC, HIGHER EDU |
| 66 | WP(C)/3067/2024 FIXED | PRASANNA SWARGIARY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | SC, SEC. EDU. SC, FINANCE |
| ADMISSION | | | | |
| 67 | WP(C)/7613/2019 B/O | GAYATRI TAYE Versus THE STATE OF ASSAM AND 6 ORS | MR. N BORAH MR. H MAZUMDER | SC, EDU |

| | | | | |
|----|--|--|---|---|
| 68 | WP(C)/2328/2023 FIXED | SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA | SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. D NATH MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU. SR. GA, ASSAM |
| 69 | WP(C)/1723/2024 FIXED | RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S U AHMED MR A HAWARI | SC, ELEM. EDU |
| 70 | WP(C)/1808/2024 B/O | DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY | SC, HIGHER EDU MR. K GOGOI |

ORDERS

| | | | | |
|----|---|---|---|--|
| 71 | Cont.Cas(C)/396/2020 B/O | SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS. | MR. M KHAN MR. J RAHMAN KAKALI DEVI | MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN |
| 72 | Cont.Cas(C)/461/2021 B/O | KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR. | MR. N BORAH MR H MAZUMDER MR P K BORA | MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA |
| 73 | Cont.Cas(C)/136/2024 B/O | ANU KUMAR YADAV Versus NARAYN KONWAR, IAS | MR. M KHAN MS J AKTAR | |
| 74 | WP(C)/2000/2024 B/O | MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS | MR. M ALI MR J. E. SARKAR | SC, ELEM. EDU GA, ASSAM |
| 75 | WP(C)/2604/2024 FIXED | DR. KANAKLATA KAKATI Versus THE STATE OF ASSAM AND 4 ORS | MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY | SC, HIGHER EDU |

HEARING

| | | | | |
|----|--|--|-----------------|--------------------------------------|
| 76 | WP(C)/3695/2022 B/O | PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR MINTU SAIKIA | SC, HIGHER EDU SC, FINANCE DEPTT. |
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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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| 2) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 3) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 4) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 5) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 6) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 7) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 8) | MS. B CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 9) | MR. P. CHOUDHURY | 15-06-2024 | To | 20-06-2024 |
| 10) | MR I HASSAN | 18-06-2024 | To | 21-06-2024 |
| 11) | MR. R K D CHOUDHURY | 18-06-2024 | To | 19-06-2024 |

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| 12) | MR. S F CHISTIE | 18-06-2024 | To | 21-06-2024 |
| 13) | MD. M U AHMED | 18-06-2024 | To | 21-06-2024 |
| 14) | MR N ALAM | 15-06-2024 | To | 21-06-2024 |
| 15) | MR S SARMA | 17-06-2024 | To | 15-07-2024 |
| 16) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |
| 17) | MR S BORTHAKUR | 19-06-2024 | To | 19-06-2024 |
| 18) | MR D K MISHRA | 19-06-2024 | To | 19-06-2024 |
| 19) | MR B PRASAD | 19-06-2024 | To | 19-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---|
| ADMISSION | | | | |
| 51 | WP(C)/5395/2018 FIXED | CENTRAL BANK OF INDIA AND ANR. Versus M/S. A.K. MULTITRADE (INDIA) PVT. LTD. AND 4 ORS | MR. M SHARMA | MR. O P BHATI (R-6 to 12) MR. P SARMA (R-6 to 12) MR. T C DAS(R-6 to 12) MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. S U AHMED MR. S J SARMAH (R2) M K GOGOI (R-6 to 12) MS R P AHMED A R HAZARIKA |
| 52 | WITH WP(C)/2545/2020 | M/S. A.K.MULTITRADE (INDIA) PVT. LTD. Versus CENTRAL BANK OF INDIA AND ANR. | MR. R PHUKAN MR. S U AHMED MS R P AHMED A R HAZARIKA | MR. M SHARMA (R-1,2) MS. S YASMIN (R-1,2) |
| 53 | WP(C)/5559/2019 FIXED | SAHIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH MR. H MAZUMDER | GA, ASSAM MR. P SUNDI SC. REVENUE |
| 54 | WITH WP(C)/5666/2019 | ABDUL SAHID @ SAHID ALI Versus THE STATE OF ASSAM AND 4 ORS. | MR. N. BORAH MR. H. MAZUMDER | GA, ASSAM SC. REVENUE |
| 55 | WITH WP(C)/5668/2019 | ABDUL RASHID @ RASHID ALI Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH MR. H MAZUMDER | GA, ASSAM SC, REVENUE |
| 56 | WITH WP(C)/5670/2019 | FAKAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH MR. H MAZUMDER | GA, ASSAM SC, REVENUE |
| 57 | WITH WP(C)/5673/2019 | HABIBULLAH Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH MR. H MAZUMDER | GA, ASSAM SC, REVENUE |
| 58 | WITH WP(C)/5674/2019 | FAIZUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. N BORAH MR. H MAZUMDER | GA, ASSAM SC, REVENUE |

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|---------------|--|---|--|---|
| 59 | WITH WP(C)/5677/2019 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. N BORAH MR. H MAZUMDER | MR. H MAZUMDER SC, REVENUE |
| 60 | WITH WP(C)/5680/2019 | HANIF ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. N BORAH MR. H MAZUMDER | GA, ASSAM SC, REVENUE |
| ORDERS | | | | |
| 61 | WP(C)/5764/2023 B/O | PRIYANKA PRITY BARUAH Versus THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS | MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA | MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1) |

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